

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 1828/17/20]

- (ii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Accounts of the Port Blair Municipal Council, Port Blair, for the year 2017-18, and the Audit Report thereon.

(b) Review by Government on the Annual Accounts of the above Municipal Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1827/17/20]

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**REPORT OF THE SELECT COMMITTEE ON THE SURROGACY  
(REGULATION) BILL, 2019**

SHRI BHUPENDER YADAV (Rajasthan): Sir, I present the Report (in English and Hindi) of the Select Committee on the Surrogacy (Regulation) Bill, 2019.

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**STATEMENT BY MINISTER**

**Status of implementation of recommendations contained in the Twenty-fifth  
Report of the Department-related Parliamentary Standing Committee  
on Urban Development**

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I lay a statement regarding status of implementation of recommendations contained in the Twenty-fifth Report of the Department-related Parliamentary Standing Committee on Urban Development (2018-19) on 'Solid Waste Management including Hazardous waste, Medical waste and E-waste' pertaining to the Ministry of Housing and Urban Affairs.

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